pedestrianisation and non motorized transport, land use and transport integration, Intelligent Transport Systems, transport demand management etc. The subject of urban transport is intertwined with urban development, which is primarily a State subject. However, for improving scenario of Urban Public Transport, Central Government has taken active steps like, formulation of National Urban Transport Policy, 2006, financing of buses for Urban Transport, Bus Rapid Transit System Projects, traffic transit management centres under Urban Transport under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and sanction of metro railway projects for various cities.

Facilities to cities of National Capital Territory

†2064. SHRI VEER PAL SINGH YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) by when Government would provide facilities akin to National Capital to the big cities of the country included in National Capital Territory;
 - (b) the details of districts included in National Capital Territory. State-wise;
 - (c) Government's plan, if any, for development of those districts; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Jawaharlal Nehru National Urban Renewal Mission has been launched on 3.12.2005 for reforms driven, fast track, planned development of 65 mission cities in the country which include two cities namely Faridabad & Meerut falling in the National Capital Region (NCR). NCR constitutes the entire National Capital Territory of Delhi; nine districts of Haryana i.e. Panipat, Sonepat, Rohtak, Jhajjar, Gurgaon, Faridabad, Palwal, Mewat, Rewari; five districts of Uttar Pradesh i.e. Baghpat, Meerut, Ghaziabad, Bulandshahar, Gautam Budh Nagar and one district in Rajasthan, i.e. Alwar.

(c) and (d) To meet the demand for basic services in NCR, the National Capital Region Planning Board (NCRPB) is financing infrastructure projects relating to water supply, sewerage, drainage, roads, land development, power transmission and distribution, generation etc. The NCRPB has prepared Regional Plan-2021 for NCR, which contains policy recommendations for

[†]Original notice of the question was received in Hindi.

various major infrastructure sectors. These are to be implemented by the NCR participating state/UT governments and concerned Ministries/Departments of Government of India. Apart from this, NCR participating state/UT governments plan for their cities/towns and prepare Project Plans for various infrastructure projects in NCR and implement the same.

Policy for street vendors and small traders

2065. SHRI T.K. RANGARAJAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether there is a national policy pertaining to the street vendors and small traders;
- (b) if so, details of the policy thereof;
- (c) whether specific urban areas are to be demarcated for street vending according to the policy;
 - (d) if so, how many urban civic bodies have so far completed the process; and
 - (e) the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (e) Yes, Sir. The Ministry of Housing and Urban Poverty Alleviation has comprehensively revised the National Policy on Urban Street Vendors, 2004 and come out with the National Policy on Urban Street Vendors 2009. This revised Policy seeks to provide an enabling framework for street vendors to earn an honest living without harassment backed by a legislative framework.

It clarifies roles of Town Vending Committee, Local Authority and Planning Authority at city level and calls upon the State Government to provide a conducive environment to street vendors for carrying out street vending. The policy envisages city/town specific demarcation of 'Restriction Free Vending Zones', 'Restricted Vending Zones' and 'No vending Zones' depending upon the ground realities.